

ADM/67/2022

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 22.04.2022.

NOTIFICATION

In view of permission accorded by the Hon'ble High Court of Karnataka, Bengaluru to the Judicial Officers working in this unit to attend "**20th Biennial State Level Judicial Officers' Conference**" scheduled to be held on **23.04.2022 & 24.04.2022** at GKVK, Bengaluru, the Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru, is placed in-charge of all the mofussil Courts on the said days, till the respective Judicial Officers return to the headquarters.


(Tyagaraja N. Inavally)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru
Bangalore
Bangalore

Copy by E-mail forwarded for information to the:

1. All Judicial Officers working in this unit.
2. Proceedings file.
3. Accounts Branch of this office.
4. Web-hosting.
5. Office copy.